

A.VENKATESWARA REDDY,
REGISTRAR GENERAL



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ROC. NO.173/2019/J.Spl. (Admn.)

Date: 07-06-2019

To

All the Principal District and Sessions Judges/ Unit Heads
In the State of Telangana, (with a request to communicate the
same to all the Judicial Officers working under their control)

Sir,

Sub: National Judicial Academy, Bhopal – Revised Lodging and
Boarding Charges payable by the participants of the academic
programmes – Certain Information – Regarding.

Ref: Letter No.NJA/Reg(Admn)/Acad.Prg.(2019-20)/1709, dated
06-05-2019, received from the Registrar (Administration),
National Judicial Academy, Bhopal.

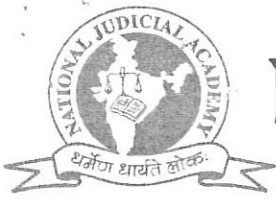
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As directed, I am forwarding herewith a copy of the letter cited, wherein,
it has been informed that the Lodging & Boarding Charges payable by the
participants of the academic programmes organized at National Judicial Academy,
Bhopal, have been revised from Rs.450/- to Rs.2,500/- per day / part of the day,
for taking necessary steps if any, at your end.

Yours sincerely,


REGISTRAR GENERAL

7-6/19.



NATIONAL JUDICIAL ACADEMY

K. UTHIRAPATHY
Registrar (Administration)

Ref: NJA/Reg(Admn)/Acad.Prg.(2019-20)/ 1709
Dated: 06.05.2019.



To

The Registrar General
High Court for the State of Telangana
Hyderabad
Telangana.

Sub: Regarding lodging and boarding charges payable by the participants at National Judicial Academy, Bhopal.

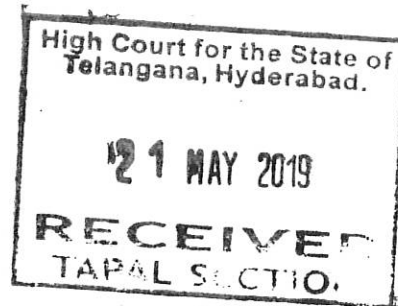
Dear Sir,

As you are aware, the participants of the academic programmes organised by the National Judicial Academy are required to pay lodging & boarding charges for their stay at the National Judicial Academy during the course of the academic programme.


Now, the Governing Council in its meeting held on 05.04.2019 at the Supreme Court of India, revised the lodging and boarding charges payable by the participants of the academic programmes organised at National Judicial Academy, Bhopal from ₹450/- (Rupees four hundred fifty only) per day to ₹2500/- (Rupees two thousand five hundred only) per day/ part of the day.

You are, therefore, requested to inform the participants being nominated for the academic programmes at the National Judicial Academy, with regard to revised lodging and boarding charges payable to the National Judicial Academy.

Thanking you,



Yours sincerely,


K. Uthirapathy